Annexure - 4

Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13th May, 2021; List of creditors as on: 14th August, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

								(Antibulit in 3)					
SI.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under	Remark s, if any
No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share la	claim	set-off	aummeu	Verification	5, ii any
							party:	CoC					
	Mumbai	02.06.2021	39,01,68,332.90	39,01,68,332.90	Unsecured	39,01,68,332.90	No	1,47	0	0	. 0	O)
	Clearwater Capital Partners Singapore Fund IV Private Limited	02.06.2021	29,04,26,030.00	29,04,26,030.00	Unsecured	29,04,26,030.00	No	1.10	0	0	0	0)
3	Clearwater Capital Partners Singapore Fund V Private Limited	02.06.2021	1,64,11,60,775.00	1,64,11,60,775.00	Unsecured	1,64,11,60,775.00	No	6.20	o	0	0	C)
	Asset Care and 4 Reconstruction Enterprise Limited	09.06.2021	10,42,80,66,702.00	8,98,68,48,934.00	Unsecured	10,42,80,66,702.00	No	33.96	0	0	1,44,12,17,768.00	0)
	5 Chintamani Enclave Private Limited	26,05,2021	16,93,03,394.00	16.01,87,440.00	Unsecured	-	No	0.61	o	0	91,15,954.00	0	,
	6 Ajay Patel	07 06 2021	6,64,03.899.00	6,64,03,899.00	Unsecured	_	Yes	0.00	0	0	0	0)
	Al Mehwar 7 Commercial Investments LLC	28.06.2021	21,40,14,864.00	21.40.14,864.00	Unsecured	21,40,14,864 00	No	0.81	0	o	0	0	1
	RARE Asset 8 Reconstruction Limited	22 09 2021*	25,24,23,511.00	25.24,23,511.00	Unsecured	25,24,23,511.00	No	0 95	0	0	0	0	
-	ASK Real Estate Special Opportunities Fund	03.09.202	5,81,27,56,197.00	5,44,96,96,000.00	Unsecured	5,81,27,56,197.00	No	20.60	0	0	36,30,60,197.00	0	

Ken

d.		22,29,33,07,980.90	20,47,99,14,061.90		22,05,76,00,687.90		77.15	0	0	1,81,33,93,919.00	0.00
12 Quantum Advisoro Private Limited	14.06.2022	1,91,27,503.00	1,91,27,503.00	Unsecured	1,91,27,503.00	No	0.07	0	0	0	o
Primary Debt Investments	14.06.2022	2,99,67.04,838.00	2,99,67,04,838 00	Unsecured	2,99,67,04,838.00	No	11.33	0	0	0	0.
Ashwin Ramesh Mansharamani	14.06.2022	1,27,51,935 00	1,27,51,935 00	Unsecured	1,27,51.935 00	No	0.05	0	0	o	o

Note:

4. The amount of Claim under Sr. No 5 & 9 have been rejected since the the process is at the advanced stage and at the stage of receiving the Resolution Plan. Since no documents have been received from the Financial Creditor, till date, the Resolution Professional proceeded to admit the claim to the extent of information available.



^{1.} The Corporate Debtor has given Corporate Guarantee for the facilities granted by Sr. No. 1 to 1 and 7 to 12 to the group companies of the Corporate Debtor

^{2.} Ajay Patel is the Director of the Corporate Debtor and has granted unsecured loan to the Corporate Debtor.

^{3 *} The Claim of IREP Credit Capital Private Lomited was received 22nd September, 2021. Now the debt has been assigned to RARE Asset Reconstruction Limited vide assignment agreement executed in the month of March, 2023